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problems of Retired Trailway employees

that particular community can take Some sort of a thing on sectional basis, i.e. by enlarging the areas of sectional holidays can keep people satisfied in a much better manner. But I do feel that we can have discussions and immediately after the Prime Minister comes back I communicate her the feelings of the House.

SHRI MANUBHAI PATEL (Gujarat): Sir,..

DEPUTY CHAIRMAN: No, no, the matter is over. (Interruptions) There is little to say when the leaders will be consulted. (Interruptions), Please do not record.

REFERENCE TO THE PENSION PROBLEMS OF RETIRED RAILWAY **EMPLOYEES**

SHRI SUKOMAL SEN (West Bengal): Sir. I am mentioning an acute problem faced by the employees in the Railway Ministry after their re-The Railway tirement. Ministry says that the pension cases will be dealt with in the Finance Ministry and the Finance Ministry says that the Railway Ministry will be dealing with the pension cases of the railway employees. As a result, the railway employees are suffering after superannuation, they are not getting pension.

Sir, a peculiar situation has arisen out of the problems of railway employees retired under SRPF it is a matter of grave concern because of the way their problems are being tossed around from one Ministry to another without any solution. The Home Ministry says that problems of railway pensioners are to be dealt with by the Railway Ministry and the Railway Ministry in turn advised the All India Retired Railwaymen's Federation that it was the Finance Ministry which was competent to deal with their problems and the pension department of the Finance Ministry has again thrown the ball in the Railway Ministry's court. To say the least, this attitude speaks of uttar callousness and undifference of the Government to their problems. This state of affairs has naturally created frustration among the pensioners. And the Government should know that most of the pensioners are facing a situation of destitution because of the non-chalant attitude of the Government.

Therefore, I urge upon the Government to examine their problems and redress them as early as possible.

REFERENCE TO THE DACOITIES IN BANKS

श्री सयद किंब्ते रजी (उत्तर प्रदेश): डिप्टी चेयरमैन साहब, ग्रापके मध्यम से मैं ग्राज गृह मंत्रालय की विशेषरूप से इस ग्रोर तवज्जोह दिलाने को कोणिण कहंगा कि इस संबंध में इसी सदन में पिछते सब ग्रौर पिछले सब के एक मव पहले बृहुत ज्यादा चिंता व्यक्त की जा चकी है और काफी उस पर विचार विमर्श हम्रा है। मेरे कहने का तात्पर्य बैंकों में डकैतियां लौर लट के संबंध में है। पिछली बार जब इसी सदन में इमी विषय के कालिंग ग्रटेंशन पर चर्चा हुई थी तब गृह मंत्री महोदय ने इस बात का ग्राण्वासन दिया था कि बैंकों के जो भवन है उनमें जो डकैतियां होती है उनको रोकने के लिये बैटर सेक्योरिटी ग्रेरेंजमेटस के लिये प्लान बनाया जायेगा। इस संबंध में लोक सभा में भी गृह मंत्रालय की स्रोर से इस बात का स्राक्वामन दिया गया था कि शीध्र ही फाइनेंस मिनिस्टरी स तालमेल कायम करके एक बैंकिंग सेक्योरिटी फोर्स बनायी जायेगी । लेकिन मान्यवर, उस संबंध में ग्रभी तक कोई कदम नहीं उठारा: गया है जिसकी वजह से जो ग्रसामाजिक तत्व हैं वे बैको में वक्तन-फ्रुशन दाके डालते जा रहे हैं। इसके